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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CRL.M.C. 671/2023 & CRL.M.A. 2640/2023

ARUN JAIN

..... Petitioner Through: Mr.Pankush Goyal, Mr.Harshit Sahay and Mr.Kartik Kaushik, Advocates.

versus

M/S TCI XPS

PS ..... Respondent Through: Mr. Satymev Sabarn, Mr. Vikas Kumar and Ms. Prerna Rawat, Advocates

## CORAM: HON'BLE MS. JUSTICE SWARANA KANTA SHARMA

## <u>ORDER</u> 19.05.2023

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1. Learned counsel for respondent appearing through video conferencing seeks time to file his vakalatnama.

2. Vakalatnama on behalf of respondent be filed within two weeks. Reply be filed within four weeks with advance copy to learned counsel for petitioner. Rejoinder, if any, be filed within four weeks, thereafter with advance copy to the opposite side.

3. List for final disposal on 31.10.2023.

4. Trial Court Record if not summoned yet, be summoned in digitized form for next date of hearing.

5. The order be uploaded on the website forthwith

## SWARANA KANTA SHARMA, J.

MAY 19, 2023/ns

Click here to check corrigendum, if any

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 29/06/2025 at 09:51:39